



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Srinagar, the 21st May, 2019.

SRO 333 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of *Shri Fahad Andrabi S/o Shri Farooq Andrabi R/o Alamdar Colony, Andrabi Mohalla, Chandoora, Member Ward No. 12 of Municipal Committee, Chandoora* to have been declared as elected President of the Municipal Committee, Chandoora, w.e.f. 13.11.2018.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)

Principal Secretary to Government
Housing & Urban Dev. Department.

Dated: **21** .05.2019

NO:-HUD/LSG/ULBK/258/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Budgam.
7. Director, Urban Local Bodies, Kashmir.
8. Government Press, Srinagar, for publication, in the extra-ordinary issue of the Government Gazette.
9. Private Secretary to Principal Secretary, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Committee, Chandoora.
12. Master file/Stock file.

(Syed Nazir Ahmad)
Under Secretary to Government
Housing and Urban Dev. Department.